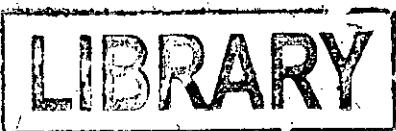


CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



OA. 350/1501/2019

Date of order: 24.12.2019

Present : Hon'ble Dr. Nandita Chatterjee, Administrative Member

Inderjeet Singh,  
Son of T.S. Kalsi,  
Aged about 52 years,  
Permanently residing at House No.  
2281, Type - II, DMW, Railway  
Colony, Patiali, Pin - 147003  
and presently residing at 1/57,  
Rajendra Prasad Colony, Tollygunge,  
Kolkata - 700033 and working for  
gain at 41/B, Rashbehari Avenue,  
Kalighat, Kolkata - 700 029.

..... Applicant.

-Versus-

I. Union of India  
through the Secretary,  
Ministry of Railways,  
New Delhi - 110 001.

II. RVNL,  
Having its office at plot no. 25, 1<sup>st</sup>  
floor, August Kranti Bhawan,  
Bhikaji Camp Place R.K. Puram,  
New Delhi - 110066.

III. RVNL,  
Having its office at 55/A, DPS Road,  
Charu Market, Tollygunge,  
Kolkata - 700033  
and 41/B, Rashbehari Avenue,  
Kalighat, Kolkata - 700 029.

..... Respondents.



For the Applicant : Mr. S. Bose, Counsel

For the Respondents : Mr. B.L. Gangopadhyay, Counsel

O R D E R (Oral)

Per Dr. Nandita Chatterjee, AM:

Both ld. Counsel are present.

2. Ld. Counsel on behalf of the applicant seeks liberty to withdraw the present OA and to file it afresh with appropriate amendments.

3. Such liberty is granted and accordingly, the OA is disposed of as withdrawn.

(Dr. Nandita Chatterjee)  
Member (A)

pd

